

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:436
ANSWERED ON:25.07.2000
ELECTRICITY LOAD
RAGHUNATH JHA

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the electricity load sanctioned in type II quarters in Government houses in Delhi alongwith the year in which it was sanctioned;
- (b) whether that load is keeping pace with the modern day living and necessity of life;
- (c) if not, whether there is any proposal to increase the load,; and
- (d) if not the reasons therefor?

Answer

MINISTER OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI JAGMOHAN)

(a)&(b): The sanctioned load for type-II quarters varies from 0.5 KW to 1.8 KW per quarter in Government colonies constructed 1950 onwards. In case of very old construction, the sanctioned load is less than 1.00 KW. It is not keeping pace with the modern day living with the advent of modern electrical gadgets and need for enhancing the load is being felt.

(c)&(d): Electrical load is being augmented in phases depending upon the availability of funds and inter-se priority of the areas.